

Effects of sanctions on Iran

3236. SHRI M.P. ACHUTHAN:
SHRI D. RAJA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that the recent international sanctions by US as well as UN on Iran have affected India's business with Iran;
- (b) if so, the details thereof; and
- (c) the steps being taken to insulate Indian enterprises from the adverse impact of these international sanctions on Iran?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA): (a) and (b) The UN Security Council passed UNSC Resolution 1929 on Iran with regard to its nuclear issue. Certain unilateral sanctions have also been imposed on Iran by US and EU. The latest round of sanctions has increased the difficulty for foreign entities to do business with Iran.

(c) Since UN Security Council Resolution 1929 has been adopted under Chapter VII of the UN Charter, it is mandatory for all UN Member States to comply with its provisions. Indian companies doing business in Iran are required to comply with these provisions, if their business covers areas prohibited by the UNSC Resolution under reference.

Terror camps operating in Pakistan-Afghanistan border

3237. SHRIMATI SHOBHANA BHARTIA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether over forty terror camps are still active in the Pakistan-Afghanistan border areas;
- (b) whether the contention has also been corroborated by Russian satellite imagery and data;
- (c) whether the issue of these existing terror camps has been taken up with the Pakistani Government;
- (d) if so, whether there has been any assurance from Islamabad on the dismantling of these camps; and
- (e) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA): (a) to (e) We have seen media reports regarding active terror camps in the Pakistan-Afghanistan border areas. India has consistently emphasized the need to implement the solemn commitment given by Pakistan of not allowing territory under its control to be used for any terrorist activity directed against India.

During the recent meeting of the Foreign Ministers of India and Pakistan on July 15, 2010 in Islamabad, External Affairs Minister clearly stated that the fulfilment, in letter and